

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
06-11-2023 AT 10:30 A.M.THROUGH VIDEO CONFERENCING:**

PRESENT:

**SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLEMEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. R.A Samy Trading Pvt. Ltd.

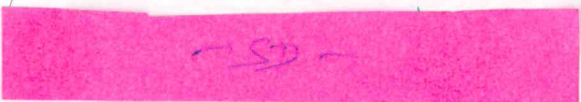
PETITION NUMBER : IBA/332/2019

APPLICATION NUMBER: [208] a)IA(IBC)/707(CHE)2022
b) MA/1321/2019

ORDER

Ld. Counsel Mr. M.G. Pranava Charan appears for the Liquidator/Applicant and
Ld. Counsel Mr. Pranav G appears for the Respondent.

List this matter for hearing on **24.11.2023**.


RAVICHANDRAN RAMASAMY
Member (Technical)


JYOTI KUMAR TRIPATHI
Member (Judicial)

vs